COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 194 OF 2017 & IA NO. 490 OF 2017

Dated: 7th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Sai Service Private Limited ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Suruchi Thapar

Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan

Ms. Aanchal Arora for R-1

Ms. Rimau Batra

Ms. Ananaya Sachdeva for R-2

ORDER

Learned counsel for the appellant seeks four weeks more time to file rejoinder. She may take steps to file the same on or before 05.06.2018 after serving copy on the other side.

List the matter on 30.07.2018.

(Justice N. K. Patil) Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member